

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of article 85)

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI VILAS MUTTEMWAR (NAGPUR): I introduce the Bill.
